



Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs.  
(Power Section) Civil Secretariat,  
Srinagar/ Jammu.

Notification  
Srinagar, the 13<sup>th</sup> June, 2018

**SRO 270** .- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint Shri, Parmesh Kumar, look after Naib Tehsildar Divisional Commissioner Office, Jammu to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within his respective territorial jurisdiction of District Jammu.

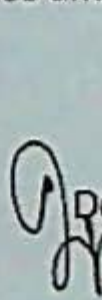
By order of the Government of Jammu and Kashmir.

Sd/-  
(Abdul Majid Bhat)  
Secretary to Government.

NO: LD(P)94/1-Jammu

Dated: - 13 - 06 - 2018.

1. *Financil Commissioner (Rev)Jammu & Kashmir Government Srinagar for Information*
2. *Commissioner Secretary to Government, Revenue Department.*
3. *Divisional Commissioner, Jammu.*
4. *Registrar General, J&K High Court, Srinagar.*
5. *Assistant Commissioner (Central) Office of the Divisional Commissioner, Rail Head Complex, Jammu. This is with reference to his letter No.101/3381/PF/731-34 Dated 05.05.2018.*
6. *General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.*
7. *SRO Section, Department of Law Justice and Parliamentary Affairs (W.7.S.C)*

  
(Khursheed Ahmad Bhat)  
Deputy Legal Remembrancer.  
13.06.2018